

[श्री रामेश्वरानन्द]

चाहता हूँ कि क्या काश्मीर समस्या का समाधान दुबारा शेख अब्दुल्ला के द्वारा होने वाला है।

अध्यक्ष महोदय : आर्डर आर्डर। अगर मेम्बर साहबान इस तरह से बोलते चले जायेंगे तो कार्रवाई नहीं हो सकेगी। अब आप बैठ जाइये।

श्री हुकम चन्द कछवाय : मेरा बड़ा महत्वपूर्ण सवाल है।

अध्यक्ष महोदय : मैं जानता हूँ बड़े महत्व का सवाल है, लेकिन अब आप बैठ जायें।

श्री कछवाय : पाकिस्तान के बारे में हम क्या कर रहे हैं ?

अध्यक्ष महोदय : अब आप बैठ जाइये। मैं श्रीर इजाजत नहीं दे सकता। हाउस की मर्जी यह है कि इस पर बहस न की जाये। मैं खयाल करता हूँ कि हाउस मेरे साथ इत्फाक करता है कि इस पर श्रीर कोई बहस न की जाये।

श्री रामसेवक यादव : अध्यक्ष महोदय, मेरा इतना निवेदन है

Mr. Speaker: The hon. Member will sit down.

13.10 hrs.

STATEMENT RE: NEXT SESSION
OF LOK SABHA

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Mr. Speaker, Sir, I learn that there was a demand from certain sections of the House about a statement from me to indicate the date of commencement of the next session. In deference to this demand, I inform the House, with your permission, that the Gov-

ernment have decided that the President be advised to summon the next session of the Lok Sabha on the 27th of May, 1964. Subject to exigencies of Government business, the session may continue up to Friday, the 5th of June, 1964.

It would take same time to decide upon relative *inter se* priorities of Government Business to be transacted during the session and we would in due course inform the Lok Sabha Secretariat about it. But at this stage I can only state that the most important business to be transacted would be the Constitution (19th Amendment) Bill. We would also take up some of the pending Bills, particularly those which have to be referred to Joint Committees.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I rise on a point of clarification. Though the Prime Minister, rightly and happily, indicated that no decision on the Kashmir issue would be taken without this House being consulted about it, yet there is no indication in this statement that the Kashmir issue will be discussed in the next session.

Mr. Speaker: That will be seen. We cannot say that at this moment.

श्री रामसेवक यादव (बाराबंकी) :
अध्यक्ष महोदय

अध्यक्ष महोदय : अब इसके बारे में क्या कहना है।

Shri Hem Barua (Gauhati): Sir, I want to oppose this special session.

Mr. Speaker: Now he cannot oppose it.

Shri Hem Barua: I want to make a submission.

Mr. Speaker: No, no

Some hon. Members

अध्यक्ष महोदय : मेरी समझ में नहीं आता कि इतने मेम्बर खड़े हो कर एक साथ अपनी बात कैसे कह सकेंगे।

Dr. L. M. Singhvi (Jodhpur): In view of the heat that would prevail in Delhi at the time the next session is proposed to be summoned, would you consider, Sir, persuading the Government to have the session during the morning hours rather than during the day hours?

Mr. Speaker: That we will see.

श्री श्रींकार लाल बेरबा (कोटा) : केवल १७वें संविधान संशोधन बिल के लिए इस संकटकारीन स्थिति में जनता का १० लाख रुपया खर्च करना अनुचित है।

अध्यक्ष महोदय : मैं इसकी इजाजत नहीं देता।

श्री दागड़ी (दिसार) : * *

अध्यक्ष महोदय : कोई इस तरह की बात लिखी न जाये।

श्री योगेन्द्र झा (मधुबनी) : **

NOTIFICATION UNDER THE AGRICULTURAL REFINANCE CORPORATION ACT, 1963.

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, on behalf of Shrimati Tarkeshwari Sinha. I beg to lay on the Table a copy of Notification No. G.S.R. 625 dated the 18th April, 1964, making certain amendment to the Agricultural Refinance Corporation General Regulations, 1963, under sub-section (5) of section 46 of the Agricultural Refinance Corporation [Act, 1963. Placed in Library. See No. LT-2869/64.]

REGULATIONS UNDER EMPLOYEES' PROVIDENT FUNDS ACT, 1952

Shri C. R. Pattabhi Raman: Sir, I beg to lay on the Table a copy of the Employees' Provident Fund Organisation (Staff Contributory Provident Fund) Amendment Regulations, 1964, published in Notification No. G.S.R. 261 dated the 22nd February, 1964, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library. See No. LT-2870/64.]

13.13 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH AND AUDIT REPORT THEREON

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): Sir, I beg to lay on the Table a copy of Annual Report of the Council of Scientific and Industrial Research for the year 1963-64, along with a copy of its Annual Accounts for the year 1962-63 and the Audit Report thereon. [Placed in Library. See No. LT-2868/64.]

13.15 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the Minutes of the sittings (32nd to 44th) of the Committee on Private Members' Bills and Resolutions held during the current Session.

**Not recorded.